## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3317 ANSWERED ON:13.08.2010 DENTAL COLLEGES Abdulrahman Shri ;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Dental Council of India (DCI) has derecognised several Dental Colleges including some minority colleges in the country;
- (b) if so, the details of such colleges alongwith the reasons therefor;
- (c) whether a Committee has been appointed to assess the requirement of dental colleges; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) & (b) The process of recognition and permission to renew admission is based on provisions of the DCI Regulation 2006 framed under the Dentists, Act, 1948. Those Dental Colleges which do not meet the parameters in respect of infrastructure and teaching faculties are not granted permission. Non-grant of renewal permission would only amount to stoppage of fresh admission into the first year of the relevant academic year including the minority institution. However, students admitted in previous years would continue their studies. One Dental College in Ultrakand has been closed on the recommendation of the State Government.
- (c) & (d) No such Committee has been constituted by the Central Government to assess the requirement of dental colleges.